

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(Civil) No.941/2021

ALL INDIA ASSOCIATION OF JURISTS & ANR.

Petitioner(s)

VERSUS

HIGH COURT OF UTTARAKHAND & ORS.

Respondent(s)

WITH

W.P.(C) No. 1051/2021 (X)

(FOR EX-PARTE AD-INTERIM RELIEF ON IA 120450/2021, FOR impleading party ON IA 153968/2021 & FOR CLARIFICATION/DIRECTION ON IA 153977/2021)

Date : 25-07-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE KRISHNA MURARI

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Mrigank Prabhakar, AOR(Orally mentioned by)
Mr.Sriram P., AOR

For Respondent(s)

Mr. Sanjeev Malhotra, AOR
Mr. Mukesh K. Giri, AOR
Mr. Gaurav Agrawal, AOR
Mr. Prashant Shrikant Kenjale, AOR
Mr. Arjun Garg, AOR
Mr. T. G. Narayanan Nair, AOR
Mr. Malak Manish Bhatt, AOR
Ms. Radhika Gautam, AOR
Mr. Shashibhushan P. Adgaonkar, AOR
Mr. Harsh Parashar, AOR
Mr. Smarhar Singh, AOR

UPON hearing the counsel the Court made the following

O R D E R

Upon being orally mentioned by the learned counsel appearing for the petitioners seeking urgent listing of the Writ Petitions, we deem it appropriate to direct the Registry to list these

petitions before the Bench presided over by Hon'ble Dr. Justice
D.Y. Chandrachud.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)